

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/01464/2018

DATED THIS THE 19TH DAY OF MARCH, 2020

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sri. Girish K
S/o Kaniram Devalu Naik
Aged about 32 years
Plot No.6, Pooja Colony
Kusnoor Road Opp: Telkar
Building Gulbarga – 585106
Karnataka. ...Applicant

(By Party-in-Person)

Vs.

1. The Union of India
Represented by its Secretary
Ministry of Home Affairs
Government of India
North Block New Delhi-1.

2. Intelligence Bureau
Ministry of Home Affairs
Government of India
No.35, Sardar Patel Marg
Chanakyapuri
New Delhi – 110 021.
represented by its Director.

3. Assistant Director
Intelligence Bureau
Ministry of Home Affairs
Government of India
New Delhi-110 001.

4. Assistant Director
Intelligence Bureau
(Subsidiary Intelligence Bureau)

Ministry of Home Affairs
Government of India
9th Floor, BMTC Bus Depot
Koramangala Bengaluru-560034
Karnataka State.

... Respondents

(By Shri V.N. Holla, Counsel for the Respondents)

ORDER (ORAL)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri V.N. Holla, learned counsel for the respondents, was present on behalf of the respondents. Vide their memo filed dated 13.02.2020, the Additional Deputy Director, Subsidiary Intelligence Bureau, Government of India, Bangalore has stated that the respondents in the above referred case have complied with the order of this Tribunal and the compliance report has also been enclosed. There is no further process or decision involved in this case. The case may be closed.

2. The OA is closed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

/ksk/

Annexures referred to by the applicant in OA No.170/01464/2018

Annexure-A1: Application submitted by the applicant dtd.8.8.2012
Annexure-A2: E-mail intimation dtd.17.12.2012
Annexure-A3: Admit Card dtd.23.9.2012
Annexure-A4: Final result of written test dtd.23.9.2012
Annexure-A5: Final result of Interviews
Annexure-A6: Copy of Caste Certificate dtd.26.3.2013
Annexure-A7: Copy of Legal Notice dtd.29.6.2013
Annexure-A8: Copies of Postal Receipts dtd.30.6.2013
Annexure-A9: Copies of Postal Acknowledgements dtd.3.7.2018

Annexures with reply statement:

Annexure-R1: Fake Caste Certificate (SSC) No.4289/2008-2009 dt.31.1.2009 in respect of Shri Girish K
Annexure-R2: Letter dt.14.2.2013 issued from Tehsildar, Gulbarga
Annexure-R3: IB Memo No.56/Estt(G-1)/2013(3)-429-1756 dt.13.5.13
Annexure-R4: DoP&T OM No.11012/7/91-Estt.(A) dt.20.3.2007
Annexure-R5: Acknowledgement dt.23.5.13 of receipt of memo No.56/Estt(G-1)/2013-429-1756 dt.13.5.13 by Shri Girish K
Annexure-R6: Result of ACIO-II/Exe., Exam-2012 in Employment News dt.8.6.13

Annexures with rejoinder:

Annexure-1: True copy of Transfer certificate
Annexure-2: True copy of School Study Certificate
Annexure-3: True copy of Aadhar Card
Annexure-4: True copy of Parents Caste Certificates
Annexure-5: True copy of Caste certificate of applicant

Annexures with reply to the rejoinder:

Annexure-R7: Copy of Registration slip and Admit card in respect of Shri Girish K

Annexures with reply:

Annexure-R8: Copy of Registration slip and Admit card in respect of Shri Girish K
Annexure-R9: Copy of letter dtd.14.2.2013 issued from the office of Tehsildar, Gulbarga denying the issuance of category certificate (SC) to Shri Girish K with English translation
Annexure-R10: Copy of caste certificate (SC) No.4289/2008-2009 dtd.31.1.2009 in respect of Shri Girish K
Annexure-R11: Copy of acknowledgement dtd.23.5.2013 of receipt of memo No.56/Est(G-1)/2013-429-1756 dt.13.5.2013 signed by Shri Girish K

Annexures with rejoinder to reply:

Annexure-1: Copy of Affidavit of Tahasildar dtd.11.3.2019
Annexure-2: Copy of Study Certificate dtd.10.6.2008

Annexures with MA.372/2019 filed by the applicant:

Annexure-1: Copy of document No.3 that is Acknowledgment dtd.23.5.2013
alleged to be signed by applicant
Annexure-2: Original sample signatures of applicant

Annexures with memo

Annexure-X1: Copy of letter dated 24.10.2019
Annexure-X2: Copy of letter dated 24.12.2019
Annexure-X3: Copy of memo dated 09.01.2020

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